

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/4951/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Indira Barman,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati, the 27<sup>th</sup> August, 2018.

Sub:- **Casual leave along with headquarter leave permission.**

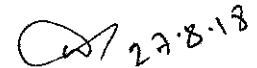
Refs:- Your letter No. DJB.I-11/2018/3540, dated Bongaigaon the 21<sup>st</sup> of August 2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 10.09.2018 along with head quarter leave permission from the afternoon of 07.09.2018 till the morning of 12.09.2018 has been ~~granted/~~ rejected.

The Civil Judge and Asstt. Sessions Judge, Bongaigaon, or in her absence, the senior-most Judicial officer will remain in-charge of your Court and Office in your absence in leave.

Yours faithfully,

 27.8.18

**JOINT REGISTRAR (VIGILANCE)**

